

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 35

C.P. (IB)/684(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 12.04.2024

NAME OF THE PARTIES: EDELWEISS ASSET RECONSTRUCTION
COMPANY LIMITED V/s VIILBERY
HEALTHCARE PRIVATE LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Ms. Bhanu Chopra, Advocate a/w Mr. Sagar Parab, Advocate a/w Mr. Darshan Suvarna, Advocate i/b Vigil Juris appeared for the Petitioner.
2. Adv. Soni appeared for the Respondent.
3. Learned Counsel for the Financial Creditor informs that the offer is being considered and seeks short time to have it concluded.
4. List this matter on **06.05.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna